

**PUNJAB VIDHAN SABHA SECRETARIAT**

**TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE  
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA DURING  
ITS EIGHTH SESSION, 2019, FROM THE 2<sup>ND</sup> AUGUST, 2019  
TO 6<sup>TH</sup> AUGUST, 2019.**

Friday, the 2 <sup>nd</sup> August, 2019 (2.00 P.M.)		Obituary References
Saturday, the 3 <sup>rd</sup> August, 2019 Sunday, the 4 <sup>th</sup> August, 2019	}	Holidays
Monday, the 5 <sup>th</sup> August, 2019 (11.00 A.M.)		Legislative Business, if any.
Tuesday, the 6 <sup>th</sup> August, 2019 (10.00 A.M.)		i) Legislative Business; and ii) Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme, if any, will follow.

**CHANDIGARH :**  
**THE 29 JULY, 2019.**

**SHASHI LAKHANPAL MISHRA,**  
**SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

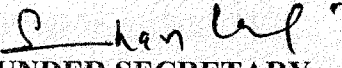
No. 44-LA-2019/ 9190, dated Chandigarh, the 29 July, 2019.

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Copy forwarded for information to –

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4. the Principal Secretary to Governor, Punjab;
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8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
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10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
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14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
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16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, S.C.O. 2411-12, Sector 22-C, Chandigarh;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

  
**UNDER SECRETARY,  
for SECRETARY.**